



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

Email Office : egtf-dgft@gov.in , Phone Office : 011-23062777

(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

MEETING No. NC/5/MEET/Feb/202526/17

DATED: 03/03/2026

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Feb/202526/17 dated 03/03/2026 of Norms Committee - V for the year 2025-26 was held on 03/03/2026 under the Chairmanship of A Menon, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SAURABH GOYAL, Deputy DGFT	DGFT(HQ)
2	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
3	Govind Prasad, Technical Consultant	Ministry of Textiles
4	Kuldeep Singh, Technical Consultant	Ministry of MSME
5	Nand Lal, Technical Consultant	DGFT

6	Ramasrey Lal, Technical Consultant	DGFT
7	Sanjay Charak, Technical Consultant	Ministry of Textiles
8	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Feb/202526/17
Case Status	Case Approved
Party Name	CREATIVE TEXTILE MILLS PRIVATE LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004440AM26
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 91 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Sheet Sets with One Plain Sheet and 1 Pillow (Twin) Size 66"x 96" Flat, 39"x 80" x 12"Fitted, 20" x 30"Pillow Case, Made From 100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	1 PCS	100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	3.92 MTR
2	Sheet Sets with One Plain Sheet and 2 Pillow (Twin) Size 66"x 96" Flat, 39"x 80" x 12" Fitted, 2 x 20" x 30"Pillow Case, Made From 100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	1 PCS	100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	4.47 MTR
3	Sheet Sets with One Plain Sheet and 2 Pillow (Full) Size 80"x 96" Flat, 54"x 75" x 12" Fitted, 2 x 20" x 30"Pillow Case, Made From 100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	1 PCS	100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	5.810 MTR
4	Sheet Sets with One Plain Sheet and 4 Pillow (Full) Size 80"x 96" Flat, 54"x 75" x 12" Fitted, 4 x 20" x 30"Pillow Case, Made From 100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	1 PCS	100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	5.23 MTR
5	Sheet Sets with One Plain Sheet and 2 Pillow (Queen) Size 90"x 102" Flat, 60"x 80" x 12"	1	100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/-	5.61

	Fitted, 2 x 20" x 30"Pillow Case, Made From 100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	PCS	10%)	MTR
6	Sheet Sets with One Plain Sheet and 4 Pillow (Queen) Size 90"x 102" Flat, 60"x 80" x 12" Fitted, 4 x 20" x 30"Pillow Case,Made From 100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	1 PCS	100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	6.68 MTR
7	Sheet Sets with One Plain Sheet and 2 Pillow (King) Size 108"x 102" Flat, 78"x 80" x 12" Fitted, 2 x 20" x 40"Pillow Case, Made From 100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	1 PCS	100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	6.52 MTR
8	Sheet Sets with One Plain Sheet and 4 Pillow (King)Size 108"x 102" Flat, 78"x 80" x 12" Fitted, 4 x 20" x 40"Pillow Case, Made From 100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	1 PCS	100% Polyester Micro Dyed Fabric Width 108" / GSM 85 (+/- 10%)	7.95 MTR

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	2 / NC/5/MEET/Feb/202526/17
Case Status	Case Approved
Party Name	WELSPUN LIVING LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00005554AM26
RA File Number	039504000158 AM18
Licence No and Date	0310813757/05/06/2017

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No 22/84-ALC3/2017 date 01/02/2018 and now the firm has requested for review of their case, Now the firm has submitted the relevant documents. The issue was deliberated and accordingly as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 370 as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
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1	Non Woven Textile Articles Polyester 70% & Viscose 30%	2000000 KGS	Polyester Staple Fibre	1638000 KGS
			Viscose Staple Fibre	702000 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	3 / NC/5/MEET/Feb/202526/17
Case Status	Case Approved
Party Name	WELSPUN LIVING LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00005555AM26
RA File Number	039504000505 AM18
Licence No and Date	0310816180/06/10/2017

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No 23/84-ALC3/2017 date 15/02/2018 and now the firm has requested for review of their case, Now the firm has submitted the relevant documents. The issue was deliberated and accordingly as per the technical details etc. and the recommendation of technical authority thereon, the Committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 370 as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Non Woven Textile Articles (Polyester 70% & Viscose 30%)	2000000 KGS	Polyester Staple Fibre	1638000 KGS
			Viscose Staple Fibre	702000 KGS
2	Non Woven Textile Articles (Polyester 50% & Viscose 50%)	2000000 KGS	Polyester Staple Fibre	1170000 KGS

			Viscose Staple Fibre	1170000 KGS
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It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	4 / NC/5/MEET/Feb/202526/17
Case Status	Case Approved
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00001851AM26
RA File Number	052404000402 AM20
Licence No and Date	0510412183/18/10/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 367, J-281 & J-264 as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES JACKET MADE OUT OF 100% POLYESTER PU FAKE LEATHER KNITTED FABRIC WIDTH 56-57" INCHES GSM 260 (+) (-) 10%	1276 NOS	100% POLYESTER PU FAKE LEATHER KNITTED FABRIC WIDTH 56-57" INCHES GSM 260 (+) (-) 10%	1557 SQM
2	GIRLS JUMPSUIT MADE OUT OF 97% POLYESTER 3% ELASTANE KNITTED FABRIC WIDTH 56-57" INCHES GSM 245 (BOTTOM PORTION) & 100% POLYESTER WOVEN PRINTED FABRIC WIDTH 56-57" INCHES GSM 40 (TOP PORTION) FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1771 NOS	97% POLYESTER 3% ELASTANE KNITTED FABRIC WIDTH 56-57" INCHES GSM 245 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1871 SQM

3	GIRLS JUMPSUIT MADE OUT OF 72% MODAL 28% POLYESTER WOVEN DYED FABRIC GSM 111 (BOTTOM PORTION) & 100% NYLON KNITTED MESH SEQUENCE EMBROIDERY WITH 65% POLYESTER 35% METALLISED FABRIC GSM 41 (UPPER FRONT PORTION) & 100% POLYESTER WOVEN FABRIC IN (UPPER BACK PORTION) WIDTH 56-57" GSM 41 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1674 NOS	72% MODAL 28% POLYESTER WOVEN DYED FABRIC WIDTH 56-57" INCHES GSM 111 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	2600 SQM
			100% NYLON KNITTED MESH SEQUENCE EMBROIDERY WITH 65% POLYESTER 35% METALLISED WIDTH 56-57" INCHES GSM 41 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	843 SQM
4	GIRLS JUMPSUIT MADE OUT OF 72% MODAL 28% POLYESTER WOVEN DYED FABRIC GSM 111 (BOTTOM PORTION) WITH FRILL(TRIM) IN TOP PORTION MADE OUT OF 69% COTTON 25% NYLON 6% VISCOSE WOVEN SEQUENCE MESH FABRIC & 100% POLYESTER WOVEN FABRIC WIDTH 56-57" INCHES GSM 55 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	2336 NOS	72% MODAL 28% POLYESTER WOVEN DYED FABRIC WIDTH 56-57" INCHES GSM 111 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	2202 SQM
			69% COTTON 25% NYLON 6% VISCOSE WOVEN SEQUENCE MESH FABRIC WIDTH 56-57" INCHES GSM 55 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1065 SQM
5	GIRLS JUMPSUIT MADE OUT OF 100% POLYESTER KNITTED FOIL PRINT PLEATED FABRIC GSM 127 (TOP PORTION) & 97% POLYESTER 3% ELASTANE WOVEN FABRIC WIDTH 56-57" INCHES GSM 142 (BOTTOM PORTION) FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1242 NOS	100% POLYESTER KNITTED FOIL PRINT PLEATED FABRIC WIDTH 56-57" INCHES GSM 127 (+) (-) 10%	1987 SQM
6	BABIES TROUSER MADE OUT OF 74% COTTON 23% POLYAMIDE 3% ELASTANE WOVEN PRINTED FABRIC WIDTH 56-57" INCHES GSM 85 FLEXIBILITY UPTO (+) (-) 10% IN GSM &	905 NOS	74% COTTON 23% POLYAMIDE 3% ELASTANE WOVEN PRINTED FABRIC WIDTH 56-57" INCHES GSM 85 FLEXIBILITY UPTO (+) (-)	822 SQM

	FLEXIBILITY IN COUNT (+) (-) 3%		10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	
7	BABIES JUMPSUIT MADE OUT OF 74% COTTON 23% POLYAMIDE 3% ELASTANE WOVEN PRINTED FABRIC WIDTH 56-57" INCHES GSM 85 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1605 NOS	74% COTTON 23% POLYAMIDE 3% ELASTANE WOVEN PRINTED FABRIC WIDTH 56-57" INCHES GSM 85 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1733 SQM
8	BABIES TROUSER MADE OUT OF 74% COTTON 23% POLYAMIDE 3% ELASTANE WOVEN STRIPES PRINTED FABRIC WIDTH 56-57" INCHES GSM 85 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	2650 NOS	74% COTTON 23% POLYAMIDE 3% ELASTANE WOVEN STRIPES PRINTED FABRIC WIDTH 56-57" INCHES GSM 85 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1995 SQM
9	BABIES DRESS/BABIES GARMENTS MADE OUT OF 74% COTTON 23% POLYAMIDE 3% ELASTANE WOVEN PRINTED FABRIC WIDTH 56-57" INCHES GSM 85 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	510 NOS	74% COTTON 23% POLYAMIDE 3% ELASTANE WOVEN PRINTED FABRIC WIDTH 56-57" INCHES GSM 85 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	767 SQM
10	BABIES DRESS/BABIES GARMENTS MADE OUT OF 99% POLYESTER 1% ELASTANE KNITTED SOLID BONDED EMPOSED FABRIC WIDTH 57-58" INCHES GSM 390 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	744 NOS	99% POLYESTER 1% ELASTANE KNITTED SOLID BONDED EMPOSED FABRIC WIDTH 57-58" INCHES GSM 390 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	622 SQM
11	GIRLS PLAY SUIT MADE OUT OF 100% VISCOSE WOVEN DYED FABRIC WIDTH 56-57" INCHES GSM 221 (+) (-) 10%	2800 NOS	100% VISCOSE WOVEN DYED FABRIC WIDTH 56-57" INCHES GSM 221 (+) (-) 10%	4202 SQM
12	GIRLS DRESS MADE OUT OF 96% POLYESTER 4% ELASTANE KNITTED FABRIC GSM 250 (TOP PORTION) & 80% POLYESTER 20% COTTON WOVEN PRINTED FABRIC WIDTH 56-57" INCHES GSM 90 (BOTTOM PORTION) FLEXIBILITY UPTO (+) (-) 10% IN GSM &	3130 NOS	96% POLYESTER 4% ELASTANE KNITTED FABRIC WIDTH 56-57" INCHES GSM 250 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1515 SQM

	FLEXIBILITY IN COUNT (+) (-) 3%			
13	GIRLS SWEAT SHIRT WITH HOOD MADE OUT OF 99% POLYESTER 1% ELASTANE KNITTED SOLID BONDED EMPOSSSED FABRIC WIDTH 57-58" INCHES GSM 390 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1116 NOS	99% POLYESTER 1% ELASTANE KNITTED SOLID BONDED EMPOSSSED FABRIC WIDTH 57-58" INCHES GSM 390 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1373 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	5 / NC/5/MEET/Feb/202526/17
Case Status	Case Approved
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00004625AM26
RA File Number	02AA04001937 AM22
Licence No and Date	0211000606/28/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J- 277 & J-278 as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	T-SHIRT SHORT SLEEVE KNITTED FABRIC OF POLYESTER 180 GSM	5000	KINTTED FABRIC OF POLYESTER 180 GSM WIDTH 1.60 MTRS	9200 SQM
			TAPE	17500 MTR

2	T-SHIRT FULL SLEEVE KNITTED FABRIC OF POLYESTER 180 GSM	5000	KNITTED FABRIC OF POLYESTER 180 GSM WIDTH 1.60 MTRS	10000 SQM
			TAPE	22500 MTR

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	6 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00004650AM26
RA File Number	06AA04000947 AM22
Licence No and Date	0611000358/07/05/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided details as sought and has requested for Personal Hearing vide letter dated 27.10.2025. Therefore the committee decided that the firm may be asked to appear for Personal Hearing in the next meeting.	
The case stands deferred.	

Case No.	7 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00002762AM26
RA File Number	05AX04000718 AM23
Licence No and Date	0511013090/08/06/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	8 / NC/5/MEET/Feb/202526/17
Case Status	Case Approved
Party Name	SERENE SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00004642AM26
RA File Number	04AX04000249 AM23
Licence No and Date	0411003573/30/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting NC/5/MEET/Jul/202425/9 date 31/07/2024 and now the firm has requested for review of their case, Now the firm has submitted the relevant documents. The issue was deliberated and accordingly as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the norms subject to a limit of 20% above the existing SION of the closest product i.e. SION G-13 as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LEATHER SHOE UPPER (LEATHER PRODUCTS)	6109 PRS	SHEEP FUR LINING (LINING MATERIAL) (Relevant thickness)	9163.5 SQF

It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	9 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00005905AM25

RA File Number	32AX04000259 AM23
Licence No and Date	3211003662/16/09/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	10 / NC/5/MEET/Feb/202526/17
Case Status	Case Rejected
Party Name	M+L SHOES AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00006050AM26
RA File Number	04AX04000660 AM23
Licence No and Date	0411004371/28/10/2022
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting NC/5/MEET/Feb/202425/20 date 05/03/2025 and now, the firm has requested for review of their case, but firm did not provide the proper justification has been given for increase of quantity of cow finish leather. Accordingly, based on the recommendation of the technical authority, the committee decided to maintain the status quo in this case. RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.	

Case No.	11 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00005907AM25
RA File Number	32AX04000510 AM23
Licence No and Date	3211004421/17/02/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.	

The case stands deferred.

Case No.	12 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	ABHIKRITI IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00004504AM26
RA File Number	02AX04000657 AM23
Licence No and Date	0211003937/28/02/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	13 / NC/5/MEET/Feb/202526/17			
Case Status	Case Approved			
Party Name	M+L SHOES AND ACCESSORIES PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026			
HQ File Number	HQRNORM REVIW00006051AM26			
RA File Number	04AX04001150 AM23			
Licence No and Date	0411005167/29/03/2023			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/May/202324/4 date 23/05/2023 and now the firm has requested for review of their case, Now the firm has submitted the relevant documents. The issue was deliberated and accordingly as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the norms subject to a limit of 20% above the existing SION of the closest product i.e. SION G-13 as under:				
S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GENTS SHOE UPPERS MADE OUT OF COW LEATHER	10750	COW FINISHED LEATHER (Relevant thickness)	29562.5

		PRS		SQF.
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It is to be noted that this Ad-hoc norm is case specific based on technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	14 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00004271AM26
RA File Number	05AX04000226 AM24
Licence No and Date	0511018581/28/04/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	15 / NC/5/MEET/Feb/202526/17
Case Status	Case Approved
Party Name	GOLDEN SEAMS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00004277AM26
RA File Number	07AX04000121 AM24
Licence No and Date	0711007443/30/04/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the CAD and other technical details and the recommendation	

of technical authority thereon, the Committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-176 as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	GENTS JACKET WITH LINING MADE OF 68% POLYESTER 30% VISCOSE 2% ELASTANE WOVEN FABRIC GSM 510 AND 100% POLYESTER WOVEN LINING FABRIC GSM 110	1500 NOS	68% POLYESTER 30% VISCOSE 2% ELASTANE WOVEN FABRIC GSM 510	5445 SQM
			100% POLYESTER WOVEN LINING FABRIC GSM 110	2700 SQM
2	GENTS JACKET WITH LINING MADE OF 98% COTTON 2% SPANDEX WOVEN FABRIC GSM 214 AND 100% POLYESTER POLAR FLEECE KNITTED FABRIC GSM 140 (LAMINATED FABRIC) AND 100% POLYESTER WOVEN LINING FABRIC GSM-110	1000 NOS	98% COTTON 2% SPANDEX WOVEN FABRIC GSM 214 AND 100% POLYESTER POLAR FLEECE KNITTED FABRIC GSM 140 (LAMINATED FABRIC)	3630 SQM
			100% POLYESTER WOVEN LINING FABRIC GSM 110	1450 SQM
3	GENTS JACKET MADE OF 97% COTTON 3% SPANDEX REACTIVE YARN DYED WOVEN FABRIC GSM 270	400 NOS	97% COTTON 3% SPANDEX REACTIVE YARN DYED WOVEN FABRIC GSM 270	1452 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	16 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00004272AM26
RA File Number	05AX04000296 AM24
Licence No and Date	0511018656/08/05/2023
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has provided cutting plan, sketch and measurement sheet of export items. There are three types of fabrics used in one export product, the cutting plan is showing only one type of fabric and does not have calculation to arrive at the required quantity of inputs per piece of used fabric out of three fabrics. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD, Image/sketch and measurement sheet for the each export item and exact width of fabric used as input fabric.

The case stands deferred.

Case No.	17 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	ORIENT FASHION EXPORTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00006268AM25
RA File Number	05AX04000588 AM24
Licence No and Date	0511019164/02/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.	
The case stands deferred.	

Case No.	18 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00004287AM26
RA File Number	04AX04000203 AM24
Licence No and Date	0411005521/08/06/2023
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:	
1. Firm to submit specifications like thickness/ GSM/Diameter etc. of foam, sealing/nylon tape, foot bed, wrapping	

- paper (also size) and thread.
2. Firm to indicate the calculation of items in Sq. yards where unit of measurement is given in Yard.
 3. Please submit comparison with equivalent SION/s the synthetic material/s may be taken equivalent to leather upper, insole socks and lining.
 4. Firm to submit justification of additional items highlighting the same in photographs.

The case stands deferred.

Case No.	19 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00004274AM26
RA File Number	05AX04001011 AM24
Licence No and Date	0511019751/12/07/2023
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has provided cutting plan, sketch and measurement sheet of one export item only without mentioning import serial number of fabric. There are three types of fabrics used in one export product, the cutting plan is showing only one type of fabric and does not have calculation to arrive at the required quantity of inputs per piece of used fabric out of three fabrics. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit CAD, Image/sketch and measurement sheet for the each export item and exact width of fabric used as input fabric. The case stands deferred.	

Case No.	20 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00003311AM25
RA File Number	05AX04001416 AM24
Licence No and Date	0511020584/25/08/2023
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.	

The case stands deferred.

Case No.	21 / NC/5/MEET/Feb/202526/17
Case Status	Case Approved
Party Name	WELSPUN LIVING LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00005289AM26
RA File Number	03AX04002902 AM24
Licence No and Date	0311027488/28/09/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Bed Sheets - Cotton 70% Viscose Staple Fiber 30% Net Content Raw Cotton - 238000 Kgs and Viscose Staple Fiber 102000 Kgs. (Bamboo Fiber)	340000 KGS	Cotton Carded or Combed Raw Cotton	291550 KGS
			Viscose Staple Fiber Bamboo Fiber	122400 KGS

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	22 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00004275AM26

RA File Number	05AX04002403 AM24
Licence No and Date	0511022199/22/11/2023
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	23 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00003922AM25
RA File Number	03AX04003743 AM25
Licence No and Date	0311038316/29/10/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	24 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	LORD SHIVA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00003986AM25
RA File Number	06AX04000330 AM25
Licence No and Date	0611003098/05/11/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	25 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	AVANTI OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004189AM25
RA File Number	05AX04002741 AM25
Licence No and Date	0511028987/18/11/2024
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	26 / NC/5/MEET/Feb/202526/17			
Case Status	Case Approved			
Party Name	SHREE TIRUPATI BALAJEE AGRO TRADING COMPANY LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026			
HQ File Number	HQRNORM APPLY 00004486AM25			
RA File Number	56AX04000371 AM25			
Licence No and Date	5611003434/02/12/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION H-97 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Flexible Intermediate Bulk Containers (Attachment Bag) Printed (Net Content of Recycled Polypropylene (PP) Granules 30% - 150.00 MT, Polypropylene (PP) Granules -	500 MTS	Recycled Polypropylene (PP) Granules	169.500 MTS
			Polypropylene (PP) Granules	384.200

	340.00 MT, U. V. Stabilizer Master Batch (Containing not more than 20% UV Stabilizer) - 10.00 MT)			MTS
			U. V. Stabilizer Master Batch (Containing not more than 20% UV Stabilizer)	10 MTS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm. RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	27 / NC/5/MEET/Feb/202526/17			
Case Status	Case Approved			
Party Name	BWF TEC INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026			
HQ File Number	HQRNORM REVIW00002358AM26			
RA File Number	31AX04000328 AM25			
Licence No and Date	3111004203/18/12/2024			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for review of the fixation of norms against rejection of their case being non-responsive against the DL issued earlier. Now the firm has submitted the relevant documents. Accordingly, as per the technical details and the recommendation of technical authority thereon, the Committee decided to approve the input output norms as under:				
S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Filter Bag Size 160 mm x 9000 mm (5.36 SQM material use for Per PCS - 5.36 SQM X 2040 NOS = 10473 SQM)	2040 NOS	Non Woven Felt for Industrial Use (GSM550)	10934.4 SQM
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	28 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred

Party Name	FA HOME AND APPAREL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00005432AM25
RA File Number	05AX04003316 AM25
Licence No and Date	0511030053/03/01/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	29 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	SAKTHI INFRA TEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00005490AM25
RA File Number	32AX04000668 AM25
Licence No and Date	3211008215/07/01/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	30 / NC/5/MEET/Feb/202526/17
Case Status	Case Approved
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00005612AM25
RA File Number	02AX04000635 AM25
Licence No and Date	0211007935/13/01/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-83 as under:

S.No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BAG (MADE OF NAYLON FABRIC 240 GSM 10 %+/-)	6000 NOS	NAYLON FABRIC (240 GSM 10 %+/-) 1.45x 6000	8700 SQM
			ZIPPER (FREE OF COST)	Net+1% or applied qty. whichever is less
			ZIPPER PULLER (FREE OF COST)	Net+1% or applied qty. whichever is less
			POLYURITHIN FORM (FREE OF COST)	Net+1% or applied qty. whichever is less
			TAPE (FREE OF COST)	Net+1% or applied qty. whichever is less
			LABLE NYLON (FREE OF COST)	Net+1% or applied qty. whichever is less

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	31 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	ALL SEASON GARMENTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00005813AM25

RA File Number	03AX04005399 AM25
Licence No and Date	0311040685/23/01/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not submitted CAD/laymarker, sketch and measurement sheet of export items. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item. The case stands deferred.	

Case No.	32 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00006232AM25
RA File Number	05AX04003904 AM25
Licence No and Date	0511030901/14/02/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers and noted that the firm intends to export bed cushions for pets made from polyester woven lining fabric. The firm has sought input quantity @ 2.457 meter per piece. The firm has submitted CAD with any unknown specification script, which cannot be read.. Accordingly, based on the recommendation of the technical authority, the Committee decided that the firm may be asked to submit the CAD with English language script. The case stands deferred.	

Case No.	33 / NC/5/MEET/Feb/202526/17
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00006893AM25
RA File Number	32AX04000819 AM25
Licence No and Date	3211008669/26/03/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION J-175 & J-272 as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOVEN GARMENT MENS LITE WORK WICKING SHORT SLEEVE SHIRT MADE OUT OF DYED WOVEN 96%NYLON(22% REPREVE)4%ELASTANE RIPSTOP FABRICS 149 (+/- 10) GSM - J3062 - 165 CMS & KNITTED TRIM FABRICS OF 84% POLYESTER 16% SPANDEX STRETCH + WICKING 98 (+/- 10) GSM KS0029 147 CMS FULL WIDTH	620 NOS	DYED WOVEN 96%NYLON(22% REPREVE)4%ELASTANE RIPSTOP FABRICS 149 (+/- 10) GSM - J3062 -157.5 CM FULL WIDTH/ 152 CMS CUTTABLE WIDTH	1175 SQM
			KNITTED TRIM FABRICS OF 84% POLYESTER 16% SPANDEX STRETCH + WICKING 98 (+/- 10) GSM KS0029 147 CMS FULL WIDTH	121 SQM
2	WOVEN GARMENT MENS LITE WORK WICKING SHORT SLEEVE SHIRT MADE OUT OF DYED WOVEN 96%NYLON(22% REPREVE)4%ELASTANE RIPSTOP FABRICS 149 (+/- 10) GSM - J3062 - 165 CMS & KNITTED TRIM FABRICS OF 84% POLYESTER 16% SPANDEX STRETCH + WICKING 98 (+/- 10) GSM KS0029 147 CMS FULL WIDTH	530 NOS	DYED WOVEN 96%NYLON(22% REPREVE)4%ELASTANE RIPSTOP FABRICS 149 (+/- 10) GSM - J3062 -157.5 CM FULL WIDTH/ 152 CMS CUTTABLE WIDTH	1056 SQM
			KNITTED TRIM FABRICS OF 84% POLYESTER 16% SPANDEX STRETCH + WICKING 98 (+/- 10) GSM KS0029 147 CMS FULL WIDTH	104 SQM
3	WOVEN GARMENT MENS LITE WORK WICKING LONG SLEEVE SHIRT MADE OUT OF DYED WOVEN 96%NYLON(22% REPREVE)4%ELASTANE RIPSTOP FABRICS 149 (+/- 10) GSM - J3062 - 165 CMS & KNITTED TRIM FABRICS OF 84% POLYESTER 16% SPANDEX STRETCH + WICKING 98 (+/- 10) GSM KS0029 147.3 CMS FULL WIDTH	560 NOS	DYED WOVEN 96%NYLON(22% REPREVE)4%ELASTANE RIPSTOP FABRICS 149 (+/- 10) GSM - J3062 - 157.5 CM FULL WIDTH/ 152 CMS CUTTABLE WIDTH	1547 SQM
			KNITTED TRIM FABRICS OF 84% POLYESTER 16%	109

			SPANDEX STRETCH + WICKING 98 (+/- 10) GSM KS0029 147 CMS FULL WIDTH	SQM
4	WOVEN GARMENT MENS LITE WORK WICKING LONG SLEEVE SHIRT MADE OUT OF DYED WOVEN 96%NYLON(22% REPREVE)4%ELASTANE RIPSTOP FABRICS 149 (+/- 10) GSM - J3062 - 165 CMS & KNITTED TRIM FABRICS OF 84% POLYESTER 16% SPANDEX STRETCH + WICKING 98 (+/- 10) GSM KS0029 147.3 CMS FULL WIDTH	520 NOS	DYED WOVEN 96%NYLON(22% REPREVE)4%ELASTANE RIPSTOP FABRICS 149 (+/- 10) GSM - J3062 - 157.5 CM FULL WIDTH/ 152 CMS CUTTABLE WIDTH	1303 SQM
			KNITTED TRIM FABRICS OF 84% POLYESTER 16% SPANDEX STRETCH + WICKING 98 (+/- 10) GSM KS0029 147 CMS FULL WIDTH	102 SQM
5	WOVEN GARMENT MENS LITEWORK FULL SLEEVE SHIRT MADE OUT OF YARN DYED WOVEN FABRICS COTTON 75%; NYLON 25%; 295(+/- 10) GSM NORMAL FINISH CHECKED FABRIC & DYED KNITTED TRIM FABRCIS 100% POLYESTER 195(+/- 10) GSM/152CM CUTTABLE WIDTH147 CMS STYLE 8522	1155 NOS	WOVEN FABRICS COTTON 75%; NYLON 25%; 295 (+/- 10) GSM/ 157.5 CM FULL WIDTH/ 152 CMS CUTTABLE WIDTH CUA047-013	3377 SQM
			DYED KNITTED TRIM FABRCIS 100% POLYESTER 195 (+/- 10) GSM/152CM CUTTABLE WIDTH147 CMS ONE SIDE BRUSHED AND ONE SIDE ANTIPILLING	1544 SQM
6	WOVEN GARMENT MENS LITEWORK FULL SLEEVE SHIRT MADE OUT OF YARN DYED WOVEN FABRICS COTTON 75%; NYLON 25%; 295(+/- 10) GSM NORMAL FINISH CHECKED FABRIC & DYED KNITTED TRIM FABRCIS 100% POLYESTER 195(+/- 10) GSM/152CM CUTTABLE WIDTH147 CMS STYLE 8522	1035 NOS	WOVEN FABRICS COTTON 75%; NYLON 25%; 295 (+/- 10) GSM/ 157.5 CM FULL WIDTH/ 152 CMS CUTTABLE WIDTH CUA047-013	3026 SQM
			DYED KNITTED TRIM FABRCIS 100% POLYESTER 195 (+/- 10) GSM/152CM CUTTABLE WIDTH147 CMS ONE SIDE BRUSHED AND ONE SIDE ANTIPILLING	1384 SQM

It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	34 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00004434AM26
RA File Number	05AX04004382 AM25
Licence No and Date	0511031607/26/03/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	35 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00000241AM26
RA File Number	05AX04000047 AM26
Licence No and Date	0511031909/15/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	36 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	ACI EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00000279AM26
RA File Number	06AX04000023 AM26
Licence No and Date	0611003535/16/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	37 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	CHITALE AGRICULTURAL PRODUCTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00000396AM26
RA File Number	03AX04000226 AM26
Licence No and Date	0311043228/23/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	38 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	PEARL APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00000514AM26
RA File Number	05AX04000292 AM26
Licence No and Date	0511032204/29/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to	

defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	39 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00000520AM26
RA File Number	07AX04000162 AM26
Licence No and Date	0711014318/29/04/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	40 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RISING INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00000605AM26
RA File Number	06AX04000055 AM26
Licence No and Date	0611003581/02/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	41 / NC/5/MEET/Feb/202526/17
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Case Status	Case Approved
Party Name	S K H EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00000715AM26
RA File Number	04AX04000108 AM26
Licence No and Date	0411009604/09/05/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION G-24 as under:

Export Item: WOMENS ANKLE BOOT UPPERS (ARTICLE.NO.2024-770)

10000 Pairs

S. No.	Item Description	Qty. recommended per pair
1	SYNTHETIC UPPER MATERIAL(SYNTHETIC WORK FLY SOFT S2 14/16) Thickness 0.7/0.9 mm	2.28 SQF
2	MICROFIBRE(ARENDY BASIC) 0.8 mm Thickness	0.49 SQF
3	LINING(CARLOMBREL 135GR)	2.40 SQF
4	ELASTIC(ELASTIC DCA/(12 CM width thickness 1.2 MM)	Net +1
5	TEXTILE LABEL(TEXTILE LABEL MODEL CORE)	Net +1
6	EYELETS(EYELETS N?8 INVISBLE	Net +1
7	ZIPPER(ZIPPER CIFC-59 DS6YG H3 P16 N-ANTI PULL 580 TB-V7)	Net +1%
8	STIFFNER(STIFFNER MOD. 8789 TECNOCI RELION B12) (thickness 0.8/0.9 mm)9 39219099	0.013 SQM

9	TOE PUFF (TOE PUFF MOD. 8789 TECNOGI TALYN S-65 APP 1) (thickness 0.8/0.9 mm)	0.008 SQM
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It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	42 / NC/5/MEET/Feb/202526/17			
Case Status	Case Approved			
Party Name	BWF TEC INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026			
HQ File Number	HQRNORM APPLY 00000835AM26			
RA File Number	31AX04000054 AM26			
Licence No and Date	3111004756/15/05/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the CAD and other technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Filter Bag 320 TL4WS PPS/PTFE604 MPS CS30	4800 NOS	Non-Woven Felt for Industrial Use (GSM 500)	18144 SQM
It is to be noted that this Ad-hoc norm is case specific based on the CAD and other technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	43 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00001046AM26
RA File Number	07AX04000317 AM26
Licence No and Date	0711014538/23/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	44 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00001150AM26
RA File Number	32AX04000147 AM26
Licence No and Date	3211009079/29/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	45 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026

and Date	
HQ File Number	HQRNORM APPLY 00001165AM26
RA File Number	07AX04000350 AM26
Licence No and Date	0711014585/29/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	46 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00004415AM26
RA File Number	07AX04000347 AM26
Licence No and Date	0711014582/29/05/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	47 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	SURGINE HEALTHCARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00001475AM26
RA File Number	05AX04000948 AM26
Licence No and Date	0511033302/12/06/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	48 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM REVIW00004435AM26
RA File Number	05AX04000960 AM26
Licence No and Date	0511033386/18/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	49 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	TRAVANCORE COCOTUFT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00001662AM26
RA File Number	10AX04000104 AM26
Licence No and Date	1011003230/24/06/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:	

1. Firm to submit nett content of binder in export item.

The case stands deferred.

Case No.	50 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	JIVA DESIGNS PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00001840AM26
RA File Number	05AX04001174 AM26
Licence No and Date	0511033645/03/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	51 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	NAVKAR TECHTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00002289AM26
RA File Number	05AX04001345 AM26
Licence No and Date	0511034075/24/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	52 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00002299AM26
RA File Number	07AX04000744 AM26
Licence No and Date	0711015167/25/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	53 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	EXPO KNITS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00002303AM26
RA File Number	32AX04000312 AM26
Licence No and Date	3211009483/25/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	54 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred

Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00002412AM26
RA File Number	07AX04000807 AM26
Licence No and Date	0711015229/30/07/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	55 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00002632AM26
RA File Number	03AX04002418 AM26
Licence No and Date	0311046452/12/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	56 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00002653AM26
RA File Number	07AX04000848 AM26
Licence No and	0711015328/12/08/2025

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	57 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00002690AM26
RA File Number	07AX04000892 AM26
Licence No and Date	0711015358/13/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	58 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00002694AM26
RA File Number	05AX04001681 AM26
Licence No and Date	0511034481/14/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.	

The case stands deferred.

Case No.	59 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00002697AM26
RA File Number	32AX04000332 AM26
Licence No and Date	3211009597/14/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	60 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00002843AM26
RA File Number	05AX04001764 AM26
Licence No and Date	0511034634/25/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	61 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00002906AM26
RA File Number	06AX04000216 AM26
Licence No and Date	0611003881/27/08/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	62 / NC/5/MEET/Feb/202526/17			
Case Status	Case Approved			
Party Name	FIBRE WORLD			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026			
HQ File Number	HQRNORM APPLY 00002948AM26			
RA File Number	10AX04000198 AM26			
Licence No and Date	1011003415/01/09/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closest product i.e. SION K- 83 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	PVC BACKED COIR DOOR MATS	328698	PVC RESIN	59506
	SIZE 23"X35"--109120 PCS OF MATS	KGS	(PASTE GRADE)	KGS

	PACKED WITH 109120 NOS INNER CARTON AND 13640 NOS OUTER CARTON (CARTON RATIO 8:1)		DOTP ORDINARY GRADE	41654 KGS
			INNER CARTON PACKING MATERIAL	AS PRER PACKING POLICY
			OUTER CARTON PACKING MATERIAL	AS PRER PACKING POLICY

It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.

RA concerned may take necessary action subject to compliance of other usual conditions on HBP.

Case No.	63 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00003716AM26
RA File Number	06AX04000258 AM26
Licence No and Date	0611003997/13/10/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	64 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	FA HOME AND APPAREL PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004258AM26
RA File Number	05AX04002895 AM26
Licence No and Date	0511036317/14/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	65 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004284AM26
RA File Number	05AX04002898 AM26
Licence No and Date	0511036350/17/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	66 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	INDORE COMPOSITE P LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004288AM26
RA File Number	03AX04004106 AM26
Licence No and Date	0311049070/17/11/2025

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit nett content of both import items in export.
2. Firm to submit justification of 20 % wastage claimed indicating wastage at each stage of manufacture.

The case stands deferred.

Case No.	67 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004290AM26
RA File Number	02AX04000609 AM26
Licence No and Date	0211009896/17/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	68 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	MASTER LINENS INC
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004334AM26
RA File Number	32AX04000536 AM26
Licence No and Date	3211010082/19/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to	

defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	69 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	GLOBAL EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004354AM26
RA File Number	06AX04000295 AM26
Licence No and Date	0611004072/19/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	70 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004365AM26
RA File Number	32AX04000541 AM26
Licence No and Date	3211010095/20/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	71 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004389AM26
RA File Number	02AX04000625 AM26
Licence No and Date	0211009925/20/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	72 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004393AM26
RA File Number	07AX04001523 AM26
Licence No and Date	0711016243/20/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	73 / NC/5/MEET/Feb/202526/17
Case Status	Case Approved

Party Name	MADURA INDUSTRIAL TEXTILES LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026			
HQ File Number	HQRNORM APPLY 00004399AM26			
RA File Number	03AX04004288 AM26			
Licence No and Date	0311049221/21/11/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms subject to a limit of 20% above the existing SION of the closes product i.e. SION H-26 as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	DIPPED NYLON TYRE CORD FABRIC	80000 KGS	NYLON 66 YARN	80800 KGS
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	74 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004401AM26
RA File Number	05AX04003032 AM26
Licence No and Date	0511036467/21/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.	

The case stands deferred.

Case No.	75 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004402AM26
RA File Number	05AX04003023 AM26
Licence No and Date	0511036468/21/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	76 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004403AM26
RA File Number	05AX04002773 AM26
Licence No and Date	0511036469/21/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	77 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	MAGNUM CLOTHING PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004406AM26
RA File Number	04AX04000918 AM26
Licence No and Date	0411010804/21/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	78 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004417AM26
RA File Number	06AX04000297 AM26
Licence No and Date	0611004078/21/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	79 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004433AM26

RA File Number	05AX04002810 AM26
Licence No and Date	0511036501/24/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	80 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	SAHU EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004439AM26
RA File Number	05AX04003049 AM26
Licence No and Date	0511036507/24/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	81 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004441AM26
RA File Number	05AX04002838 AM26
Licence No and Date	0511036508/24/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to	

defer the case for examine and comments of the concerned technical authority.

The case stands deferred.

Case No.	82 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004442AM26
RA File Number	05AX04002822 AM26
Licence No and Date	0511036509/24/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	83 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004460AM26
RA File Number	05AX04003071 AM26
Licence No and Date	0511036552/25/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	84 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RKM INTERNATIONAL LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004461AM26
RA File Number	13AX04000289 AM26
Licence No and Date	1311004384/25/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	85 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	G.R.CORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004488AM26
RA File Number	06AX04000298 AM26
Licence No and Date	0611004098/26/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	86 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred

Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004489AM26
RA File Number	05AX04003094 AM26
Licence No and Date	0511036583/26/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	87 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	SIDDHI VINAYAK KNOTS & PRINTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004502AM26
RA File Number	52AX04000237 AM26
Licence No and Date	5211018136/27/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	88 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004503AM26
RA File Number	06AX04000313 AM26
Licence No and	0611004101/27/11/2025

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	89 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RADNIK EXPORTS GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004506AM26
RA File Number	05AX04002864 AM26
Licence No and Date	0511036603/27/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	90 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004511AM26
RA File Number	07AX04001561 AM26
Licence No and Date	0711016313/27/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.	

The case stands deferred.

Case No.	91 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004520AM26
RA File Number	05AX04003119 AM26
Licence No and Date	0511036628/28/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	92 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	ANISH INDIA EXPORTS LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004522AM26
RA File Number	05AX04003100 AM26
Licence No and Date	0511036630/28/11/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	93 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	O.C. SWEATERS LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004559AM26
RA File Number	05AX04003111 AM26
Licence No and Date	0511036719/02/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	94 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	S K H EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004564AM26
RA File Number	04AX04000935 AM26
Licence No and Date	0411010847/02/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information: 1. Firm to submit specification, thickness, GSM, width etc. (whichever are applicable) of leather, lining, tape and other import items. 2. Firm to submit Compare the requirement in tabular form with respective SION (G-14 or equivalent) for published in Handbook of procedure Vol. II (Followed by Public notice 30 /2023 dated 31st August 2023) for export items. If any, additional items/higher quantities of import items are required, then to give justification (with CAD etc., for Leather) 3. Firm to submit the photograph with article number etc., of export item/s.. The case stands deferred.	

Case No.	95 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	R R TRENDS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004577AM26
RA File Number	05AX04003131 AM26
Licence No and Date	0511036734/02/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	96 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	LAWRENCE FASHIONS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004584AM26
RA File Number	32AX04000545 AM26
Licence No and Date	3211010175/03/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	97 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred

Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004589AM26
RA File Number	05AX04003201 AM26
Licence No and Date	0511036743/03/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	98 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004590AM26
RA File Number	05AX04003197 AM26
Licence No and Date	0511036744/03/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	99 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004593AM26
RA File Number	02AX04000659 AM26
Licence No and	0211010002/03/12/2025

Date	
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	100 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004594AM26
RA File Number	05AX04003195 AM26
Licence No and Date	0511036751/03/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	101 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004603AM26
RA File Number	07AX04001597 AM26
Licence No and Date	0711016341/04/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority.	

The case stands deferred.

Case No.	102 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004630AM26
RA File Number	05AX04003208 AM26
Licence No and Date	0511036770/05/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	103 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	SND INC
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004631AM26
RA File Number	05AX04003212 AM26
Licence No and Date	0511036771/05/12/2025
Norms Committee Decision: The Committee considered the case as per agenda along with other relevant papers. Accordingly, the committee decided to defer the case for examine and comments of the concerned technical authority. The case stands deferred.	

Case No.	104 / NC/5/MEET/Feb/202526/17			
Case Status	Case Approved			
Party Name	UNIRAY MEDICAL LLP			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026			
HQ File Number	HQRNORM APPLY 00004948AM26			
RA File Number	03AX04004655 AM26			
Licence No and Date	0311049986/22/12/2025			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms. Accordingly, as per the technical details etc. and the recommendation of technical authority thereon, the committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Protective Apron for Xray (Net content of X-Ray Protective Sheet is 3810 SQM)	1524 NOS	X-Ray Protective Sheeting	3886.2 SQM
It is to be noted that this Ad-hoc norm is case specific based on the technical details submitted by the firm.				
RA concerned may take necessary action subject to compliance of other usual conditions on HBP.				

Case No.	105 / NC/5/MEET/Feb/202526/17
Case Status	Case Deferred
Party Name	MAXTECH INDUSTRIES LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202526/ 17 and 03/03/2026
HQ File Number	HQRNORM APPLY 00004949AM26
RA File Number	03AX04004760 AM26
Licence No and Date	0311049987/22/12/2025
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and accordingly, based on the recommendation of the technical authority, the committee decided that the firm may be asked to submit the following information:

1. Firm to submit CAD/CAM of the cutting the fabric with indicating efficiency with photograph, drawing /design of the export item.
2. Firm to submit weight of export and import in kg term.
3. Firm to submit calculation for the requirement of raw material in kg (along with Sq.Mt) indicating net import content in kg and also wastage.
4. Firm to submit GSM /specification of PTFE membrane and thread.

The case stands deferred.